

Annexure - 3

Name of the Corporate Debtor: Jans Copper Private Limited; Date of commencement of Liquidation: 27th August, 2024; List of creditors as on: 04th October, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------------|---------------------------|------------------|---------------------------|-------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % voting share in SCC |
| 1 | AXIS Bank CC | 03-10-2024 | 193256808 | 193256808 | Secured financial | As per ROC & Cersai records | - | No | 75.80 | 0 | 0 | 0 | 0 | - |
| 1 | AXIS Bank WCTL(ECLGS) | 03-10-2024 | 45035609 | 45035609 | Secured financial | As per ROC & Cersai records | | | | | | 0 | | |
| 1 | AXIS Bank Expenses | 03-10-2024 | 2257061.34 | 355794 | Secured financial | | | | | | | 1901267 | 0 | |
| 2 | Tata Capital Financial | 01-10-2024 | 19341426 | 19341426 | Secured financial | As per ROC & Cersai records | - | No | 6.14 | 0 | 0 | 0 | 0 | |
| | Total | | 259890905 | 257989638 | | | | | | 0 | 0 | 1901267 | 0 | |

NOTE The claims are admitted subject to the terms & conditions of ECLGS - Operation National Credit Guarantee Trustee Company Ltd. (NCGTC) (Ministry of Finance, Govt. of India) Swavalamban Bhavan,


